

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/848/2024, IA (IBC)/547/2024 in Company Petition IB/186/2023
NAME OF THE COMPANY	Neocortex Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

ORDER

IA (IBC)/848/2024

Present: Ld. PCS Mr. Ramakrishna Gupta and Mr. Shaik Gouse for the Applicant.

This is an application filed to take on record the report submitted after the 1st meeting of the COC especially non-appointment of RP. The same is taken on record. Accordingly, this application is allowed and disposed of.

IA (IBC)/547/2024

Present: Ld. PCS Mr. Ramakrishna Gupta and Mr. Shaik Gouse for the Applicant.

Ld. Counsel Mr. M. Maharshi Viswaraj for the Respondent No.1.

Ld. Counsel Mr. M. Maharshi Viswaraj has taken service on behalf of the R1. Let Vakalath and counter be filed. R2 served, but none appeared for R2. Hence, R2 is set ex-parte. **Matter is adjourned to 03.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)